

by the N.D.M.C. at the reserved rate to the applicants by draw of lots.

[*Translation*]

Ownership rights to Factory Workers

3191. SHRI MOHD. AYUB KHAN: Will the Minister of LABOUR be pleased to state:

(a) whether any proposal for giving ownership rights to factory workers is under consideration of the Union Government; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). There is no proposal under consideration of the Government for giving ownership rights to factory workers. However, the Ministry of Finance has introduced the Employees' Stock Option Scheme applicable to all Public Limited Companies. Under this Scheme the employees are given three options to save at three different rates. With the amount saved, the employees are issued Convertible Debentures which are converted to equity after 5 years. The Scheme is voluntary on the part of the employer or company as also voluntary on the part of the employees.

[*English*]

Conversion of Children Park into a Private School in Lodhi Road, New Delhi

3192. SHRI HAFIZ MOHD. SIDDIQ: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the reasons for allotting a land being used as a children park in Lodhi Road, New Delhi for a private school;

(b) whether this allotment is in accord with Government's policy; and

(c) if not, the action taken to restore the land for its public use?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) The land allotted for the nursery school in Lodhi Road Complex, New Delhi is earmarked for primary/nursery school in the Zonal Development Plan of the Area.

(b) Yes Sir.

(c) Does not arise.

[*Translation*]

Shortage of Drinking Water in Kutch

3193. SHRIMATI USHA THAKKAR: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Kutch has been facing drought conditions for the last four years and there is shortage of drinking water there and if so, whether Government have formulated any scheme for obtaining potable water from sea water; and

(b) if so, the time by which this scheme will be implemented and the expenditure likely to be incurred thereon and the place in Kutch where this project will be set up?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Kutch has been facing drought conditions during 1985, 1986 and 1987. 689 villages and hamlets have been provided with water supply. Remaining 48 villages and hamlets are yet to be covered. In addition there are 50 villages which require augmentation of water supply. No scheme has been received from the Govt. of Gujarat for obtaining potable water from sea water in the Kutch area. However, Govt. has provided assistance for installation of two demonstration desalination plants for field trials located at Adalsar and Malika villages in Surendra Nagar District of Gujarat.

(b) Does not arise.